

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3171/2007

(From the judgement and order dated 06/12/2005 in LPA No. 113/2004 of The
HIGH COURT OF JHARKHAND AT RANCHI)

AKHILESH KUMAR SINGH Petitioner(s)

VERSUS

STATE OF JHARKHAND & ORS. Respondent(s)
(With appln(s) for c/delay in filing SLP and office report)

Date: 14/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr. Neeraj Shekhar, Adv.
Mr. Ashwani K.Dubey, Adv.
Mr. Swetank, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Mohan Pandey, Adv.

For Respondent(s) Mr. Ajit Kumar Sinha, Adv.

UPON hearing counsel the Court made the following
ORDER

In view of the letter, list after one week.

[Meenu Sethi]
Court Master

[Pushap Lata Bhardwaj]
Court Master